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एकस्व
/अभिकल्प/व्यापार
चिह्न/भौगोलिक संकेत
PATENTS/DESIGNS /
TRADE MARKS /
GEOGRAPHICAL
INDICATIONS

भारत सरकार
Government of India
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिह्न
Office of The Controller General of
Patents, Designs & Trade Marks
बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
मुंबई-400 037 Mumbai – 400 037, India.

No. CGPDTM-11017(11)/1/2021-CGTMR/03

Date: 04-07-2022

OFFICE ORDER

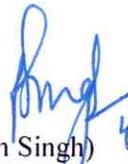
On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of following Senior Examiners of Trade Marks & GI to the post of Assistant Registrar of Trade Marks & GI [Group 'A' Gazetted post in Level 11 (Rs. 67,700 - 2,08,700/-) in the pay matrix of 7th CPC] on regular basis with effect from the date of assumes charge of the post.

They can opt for pay fixation in terms of FR-22(1) (a) (i).

Consequent to promotion, the officers are posted in Trade Marks offices as below:

Sl. No.	Name of Officer	Place of Posting
1.	Smt. B. Lakshmi	New Delhi
2.	Smt. Nikitaa Awasthi	Mumbai
3.	Smt. M. Mahalakshmi	New Delhi
4.	Smt. M. Abirama Sundara Valli	Ahmedabad
5.	Shri Venkatesan Rajamani	Ahmedabad
6.	Shri Manjunath M. Yaradakeri	Chennai
7.	Smt. Hima P.M.	Kolkata
8.	Shri Prashant Kumar S.B.	Mumbai

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Poonam Singh) 4.7.22
Director

To
All concerned Officers

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai & Ahmadabad.
2. Shri Pradeep Toppo, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Udyog, Bhawan, New Delhi with reference to Ministry' Letter No. No. P-24017/15/2021-IPR-I dated 30-06-2022.
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
4. Personal File
5. Office Order File
6. Guard File



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Ministry of Commerce & Industry
कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिह्न
Office of The Controller General of
Patents, Designs & Trade Marks
बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
मुंबई-400 037 Mumbai – 400 037, India.

No. CGPDTM-11017(13)/1/2021-CGTMR/148

Dated: 27.04.2022

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Ms. S. Saranya, Stenographer Grade-II, Trade Marks Registry, Delhi is promoted to the post of Stenographer Grade-I on regular basis in the pay of Level-6 in the pay matrix (pre revised pay band of Rs.9300 - 34800 + Grade pay Rs.4200/-) with effect from the date she assumes the charge of Stenographer Grade-I.

She is posted at Trade Marks Registry Mumbai.

Ms. S. Saranya,, can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issues with the approval of CGPDTM..


27.4.22
Poonam Singh
Director

Copy to:-

1. Ms.S. Saranya, Stenographer Grade-II, Trade Marks Registry, Delhi.
2. The Head of Office Trade Marks Registry, Delhi/Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
4. Office Copy.
5. Guard File



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GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trademarks
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<http://ipindia.nic.in>

No CGPDTM-11017(13)/1/2021-CGTMR/40

Dated: 14.01.2022

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri P.S. Ambre, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in a pay of Level-5 in the pay matrix from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry, Mumbai.

Shri P.S. Ambre can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

S.K. Pandey
13/1/22

(S.K. Pandey)

Joint Registrar of Trade Marks
O/o CGPDTM

Copy to:-

1. Shri P.S. Ambre, Upper Division Clerk Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
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No CGPDTM-11017(13)/1/2021-CGTMR/28

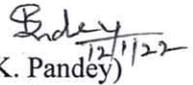
Dated: 12.01.2022

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri D. Jiwanapurkar, Assistant Superintendent Trade Marks Registry, Mumbai is promoted to the post of Office Superintendent on regular basis in a pay of Level-6 in the pay matrix from the date he assumes the charge of Office Superintendent.

He is posted to Trade Marks Registry, Mumbai.

Shri D. Jiwanapurkar can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.


(S.K. Pandey)

Joint Registrar of Trade Marks
O/o CGPDTM

Copy to:-

1. Shri D. Jiwanapurkar , Assistant Superintendent Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

No. CGPDTM-11017(12)/1/2021-CGTMR 104

Dt. 25-11-2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, the Competent Authority has approved promotion of following three Assistant Examiner of Trade Marks and Geographical Indications (Level-6) to the grade of Examiner of Trade Marks and Geographical Indications (Level-7) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(1) (a) (i).

On promotion the officers are posted at the Trade Marks offices as below:

Sr.No.	Name of Officer	Posting place
1.	Shri S.A. Khandare	Mumbai
2.	Shri Sanjeev Sharma	Mumbai
3.	Shri S.P. Gherde	Chennai

All officers should report to respective Head of Office immediately.

This issues with the approval of CGPDTM.


(Poonam Singh)
Director

To,

Concerned officers.

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai/Delhi/Kolkata/Chennai & Ahmedabad.
2. The Accounts Officer, Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai.
3. Personal File.
4. Guard File.



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GOVERNMENT OF INDIA

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No. CGPDTM-11017(13)/1/2021-CGTMR/132

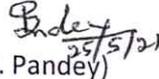
Dated: 25.05.2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri C. Manoj Kumar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level-5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade pay Rs.2800/-) with effect from the date he assumes the charge of Assistant Superintendent .

He is posted to Trade Marks Registry, Mumbai.

Shri C. Manoj Kumar can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.


(S.K. Pandey)

Joint Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:-

1. Shri C. Manoj Kumar, Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
4. Office Copy.
5. Guard File



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No. CGPDTM-11017(13)/1/2021-CGTMR / 131

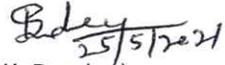
Dated: 25.05.2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S.G. Sawant, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level-5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade pay Rs.2800/-) with effect from the date he assumes the charge of Assistant Superintendent .

He is posted to Trade Marks Registry, Mumbai.

Shri S.G. Sawant can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.


(S.K. Pandey)

Joint Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:-

1. Shri S.G. Sawant, UDC, Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
4. Office Copy.
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No. CGPDTM-11017(13)/1/2021-CGTMR/130

Dated: 25.05.2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri M.J. Faroz, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level-5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade pay Rs.2800/-) with effect from the date he assumes the charge of Assistant Superintendent .

He is posted to Trade Marks Registry, Mumbai.

Shri M.J. Faroz can opt for pay fixation in terms of FR-22(l) (a) (i) pay fixation rule.

S.K. Pandey
15/5/21
(S.K. Pandey)

Joint Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:-

1. Shri M.J. Faroz, UDC , Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai-400 037.
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No. CGPDTM-11017(13)/1/2021-CGTMR/129

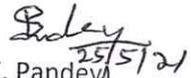
Dated: 25.05.2021

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Radheshyam, Stenographer Grade-II, Trade Marks Registry, Delhi is promoted to the post of Stenographer Grade-I on regular basis in the pay of Level-6 in the pay matrix (pre revised pay band of Rs.9300 - 34800 + Grade pay Rs.4200/-) with effect from the date he assumes the charge of Stenographer Grade-I.

He is posted to Trade Marks Registry Delhi.

Shri Radheshyam can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.


(S.K. Pandey) 25/5/21
Joint Registrar of Trade Marks & GI
O/o CGPDTM

Copy to:-

1. Shri Radheshyam, Stenographer Grade-II, Trade Marks Registry, Delhi.
2. The Head of Office
Trade Marks Registry, Delhi.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai - 400 037.
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mh@nic.in](mailto:cgoffice-mh@nic.in)

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No.F1-2(4) Admn./2020/78

Dated: 16.11.2020

OFFICE ORDER

On the recommendation of Departmental Promotion committee, Shri V.S. Sawant, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level 5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade Pay Rs.2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry Mumbai.


(Poonam Singh) 16.11.2020
Director

Copy to:-

1. Shri V.S. Sawant, UDC , Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Account Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai-400 037.
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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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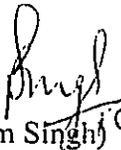
No.F1-2(4) Admn./2020/77

Dated: 6.11.2020

OFFICE ORDER

On the recommendation of Departmental Promotion committee, Smt. S.B. Belwalkar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level 5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade Pay Rs.2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted to Trade Marks Registry Mumbai.


(Poonam Singh) 6.11.2020
Director

Copy to:-

1. Smt. S.B. Belwalkar, UDC , Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai
3. The Account Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai-400 037.
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E-mail : cgoffice-

mh@nic.in

Website:

<http://ipindia.nic.in>

No.F1-2(4) Admn./2020/76

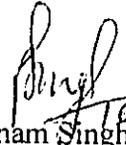
Dated: 16.11.2020

OFFICE ORDER

On the recommendation of Departmental Promotion committee, Shri T.D., Kosambia Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the pay of Level 5 in the pay matrix (pre revised pay band of Rs.5200-20200 + Grade Pay Rs.2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry Mumbai.

Shri T.D. Kosambia can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation rule.


(Poonam Singh) 11.11.2020
Director

Copy to:-

1. Shri T.D. Kosambia, UDC , Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai.
3. The Account Officer,
Pay & Accounts Office, Patents, Design and Trade Marks, Mumbai-400 037.
4. Office Copy.
5. Guard file.



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एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,

मुंबई-400 037 Mumbai – 400 037, India.

No. CG/F/5/1(6)(b)/2019/१३

Date: 18-09-2019

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(Website):

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OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Amit Chakraborty, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Kolkata is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the Level 7 in the Pay Matrix with effect from the date he assumes the charge of post.

Shri Amit Chakraborty can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

This issue with the approval of Competent Authority.


Poonam Singh
Director

Copy to:-

1. Shri Amit Chakraborty, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Kolkata.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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(Website): www.ipindia.nic.in

No./CG/F/5/1/2019/270

Date: 29.03.2019

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri V. Natarajan, Deputy Registrar of Trade Marks & GI to the post of Joint Registrar of Trade Marks & GI (Group 'A' post in Level 13 of the Pay Matrix [Pay Band-4 (RS.37400-67000) + Grade Pay of 8700 (pre revised)] on regular basis with effect from the date he assumes charge of the post.

Shri V. Natarajan is posted as Joint Registrar of Trade Marks & GI at the Trade Marks Registry, Chennai.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri V. Natarajan, Deputy Registrar of Trade Marks & GI, TMR, Chennai.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi with reference to Ministry' Letter No. P-24017/92/2017-IPR-1 dated 28/03/2019
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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(Email):

cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No./CG/F/5/1/2019/ 269

Date: 29.03.2019

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Satyendra Kumar Pandey, Deputy Registrar of Trade Marks & GI to the post of Joint Registrar of Trade Marks & GI (Group 'A' post in Level 13 of the Pay Matrix [Pay Band-4 (RS.37400-67000) + Grade Pay of 8700 (pre revised)] on regular basis with effect from the date he assumes charge of the post.

Shri Satyendra Kumar Pandey is posted as Joint Registrar of Trade Marks & GI at the Trade Marks Registry, Mumbai.

Om Prakash Gupta
28/3/19

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri Satyendra Kumar Pandey, Dy. Registrar of Trade Marks & GI, TMR, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi with reference to Ministry' Letter No. P-24017/92/2017-IPR-1 dated 28/03/2019
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(Website): www.ipindia.nic.in

No./CG/F/5/1/2019/271

Date: 29.03.2019

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. B. C. Rathore, Deputy Registrar of Trade Marks & GI to the post of Joint Registrar of Trade Marks & GI (Group 'A' post in Level 13 of the Pay Matrix [Pay Band-4 (RS.37400-67000) + Grade Pay of 8700 (pre revised)] on regular basis with effect from the date he assumes charge of the post.

Dr. B. C. Rathore is posted as Joint Registrar of Trade Marks & GI at the Trade Marks Registry, Delhi.

Om Prakash Gupta
28/3/19

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Dr. B. C. Rathore, Dy. Registrar of Trade Marks & GI, TMR, Delhi.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi with reference to Ministry' Letter No. P-24017/92/2017-IPR-1 dated 28/03/2019
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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No. CG/F/5/1(6)(b)/2019/१३

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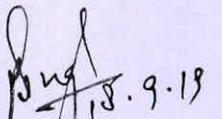
Date: 17-09-2019

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Amit Chakraborty, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Kolkata is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the Level 7 in the Pay Matrix with effect from the date he assumes the charge of post.

Shri Amit Chakraborty can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

This issue with the approval of Competent Authority.


Poonam Singh
Director

Copy to:-

1. Shri Amit Chakraborty, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Kolkata.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
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No. CG/F/5/1(6)(b)/2019/ १५

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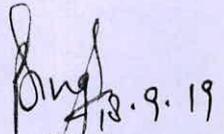
Date: 18-09-2019

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Akram Ali, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the Level 7 in the Pay Matrix with effect from the date he assumes the charge of post.

Shri Akram Ali can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

This issue with the approval of Competent Authority.


Poonam Singh
Director

Copy to:-

1. Shri Akram Ali, Assistant Development Commissioner (on deputation), O/o The Development Commissioner, MIHAN Special Economic Zone, Nagpur.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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बौद्धिक संपदा भवन, एस. एम. रोड, एन्टोप हिल, मुंबई 400037

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Ministry of Commerce & Industry
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No: CG/F/TMR/Sr. Exm./2019/227

Date: 31/01/2019

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of the following 29 Examiners of Trade Marks & GI to the post of Senior Examiners of Trade Marks & GI in the level 10 of the Pay Matrix (Pre-revised PB – 03 (Rs. 15600 – 39100/-) with the Grade Pay of Rs.5400/-), on regular basis with effect from the date he/she assumes charge of the said post.

Sl. No.	Name of the Officers	Place of posting
1.	Shri M. B. Sadre	Ahmedabad
2.	Smt. Archana Singh	Ahmedabad
3.	Shri B. U. Nanavati	Mumbai
4.	Smt. Rajnish Sharma	Delhi
5.	Smt. Dipmala P. Mathapati	Mumbai
6.	Shri Birendra Jaishwal	Delhi
7.	Shri Hemant Khosla	Delhi
8.	Shri Arun Kumar	Mumbai
9.	Shri Devender Kumar	Chennai
10.	Smt. Vijay Shree	Delhi
11.	Shri Susheel Kumar Pandey	Mumbai
12.	Smt. Manjusha V. Bobade	Mumbai
13.	Shri Ashish Kumar Pandey	Delhi
14.	Shri B. Rajamanickam	Chennai
15.	Smt. Subasani Purushothaman	Chennai
16.	Smt. Rama Devi Verma	Mumbai
17.	Shri Parag R. Bhendarkar	Mumbai
18.	Shri Abhishek Kumar Pandey	Delhi

19.	Shri Debanjan Chakarbertty	Kolkata
20.	Ms. Shikha Dewan	Delhi
21.	Shri Amit Kumar	Delhi
22.	Ms. Sarika Sakharam Kadam	Delhi
23.	Shri Sikandar Singh	Ahmedabad
24.	Shri Jeevan Kumar	Kolkata
25.	Ms. Rajani Subedar Singh	Mumbai
26.	Shri Dinesh Khurana	Delhi
27.	Shri Virender Singh	Delhi
28.	Shri Mahendra Kumar Yadav	Kolkata
29.	Shri S. Balaji	Chennai

This order is subject to outcome of the O.A. Nos. 1362/2017. & 260/2018 filed by Shri Kehari Singh Vs Union of India & Others in the Hon'ble CAT.

(Signature)
(O.P. Gupta) 31/1/19

Controller General of Patents, Designs and Trade Marks

Copy to:

01. All abovementioned Examiners of TM&GI.
02. The Head of Office, TMRs Mumbai, New Delhi, Chennai, Kolkata and Ahmedabad
03. The Head of Office, GIR, Chennai
04. The Pay & Account Officer, PAO, PDTM, Mumbai.
05. Shri B. S. Nayak, Under Secretary of the Govt. of India. DIPP, MCI, Udhog Bhawan New Delhi with reference to Ministry's file No.P-24017/29/2018-IPR-1 dated 31.01.2019 for information.
06. Personal file.



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No. F.1-2(4)/Admn/2018/124

Date: 18-06-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri R. S. Poddar, Upper Division Clerk, Trade Marks Registry, Kolkata is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry, Kolkata.

Shri R. S. Poddar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri R. S. Poddar, U.D.C., Trade Marks Registry, Kolkata.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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No. F.1-2(4)/Admn/2018/3

Date: 01-10-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. R. Priya, Upper Division Clerk, Trade Marks Registry, Chennai is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted to Trade Marks Registry, Chennai.

Smt. R. Priya can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Smt. R. Priya, U.D.C., Trade Marks Registry, Chennai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
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No. F.1-2(4)/Admn/2016/ 103

Date: 12-01-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. S. B. Belwalkar, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2015/91 dated 10-11-2015 and posted at Trade Marks Registry, Kolkata. Vide letter dated 08-12-2015 Smt. S. B. Belwalkar conveyed her inability to accept the said offer of promotion at TMR, Kolkata. The next official from the panel is Shri M. J. Faroz, Upper Division Clerk, Trade Marks Registry, Mumbai

Hence Shri M. J. Faroz is promoted to the post of Cashier on regular basis in the scale of PB-I (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Kolkata.

Shri M. J. Faroz, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri M. J. Faroz, Upper Division Clerk, Trade Marks Registry, Mumbai
2. The Head of Office, Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer, Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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संख्या:

No.CG/F/5/1/3(c)/2016/115

दिनांक:

Dated: 15.02.2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Ratan Shalya, Assistant Registrar of Trade Marks and Geographical Indications to the grade of Deputy Registrar of Trade Marks and Geographical Indications in the Pay Band PB-3 (Rs. 15,600 – 39,100) with Grade Pay of Rs. 7600/- on regular basis with effect from the date she assumes charge of the post:

Smt. Ratan Shalya is posted as Deputy Registrar of Trade Marks and Geographical Indications at Trade Marks Registry, Kolkata.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To

1. Smt. Ratan Shalya, Assistant Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, Kolkata.
2. The Heads of Office, Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata & Ahmedabad.
3. Shri B. S. Nayak, Under Secretary to the Government of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/4/2015-IPR-I dated 12.02.2016 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.
6. Office Order file.
7. Guard file.



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भौगोलिक संकेत



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संख्या:

No. CG/F/5/1/3(c)/2016/144

दिनांक:

Dated: 15.02.2016

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri R. A. Tiwari, Assistant Registrar of Trade Marks and Geographical Indications to the grade of Deputy Registrar of Trade Marks and Geographical Indications in the Pay Band PB-3 (Rs. 15,600 – 39,100), Grade Pay Rs. 7600/- on regular basis with effect from the date he assumes charge of the post.

Shri R. A. Tiwari is posted as Deputy Registrar of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

Om Prakash Gupta
15/2/16

(Om Prakash Gupta)

Controller General of Patents,
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To

1. Shri R. A. Tiwari, Assistant Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Heads of Office, Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata & Ahmedabad.
3. Shri B. S. Nayak, Under Secretary to the Government of India, Ministry of Commerce & Industry, DIPP, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/4/2015-IPR-I dated 12.02.2016 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.
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No. F.1-2(4)/Admn/2016/104

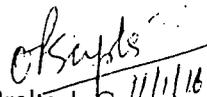
Date: 12-01-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. M. S. Manjrekar, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2015/90 dated 10-11-2015 and posted at Trade Marks Registry, Chennai. Vide letter dated 23-11-2015 Smt. M. S. Manjrekar conveyed her inability to accept the said offer of promotion at TMR, Chennai. The next official from the panel is Shri V. S. Sawant, Upper Division Clerk, Trade Marks Registry, Mumbai

Hence Shri V. S. Sawant is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Chennai.

Shri V. S. Sawant, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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2. The Head of Office, Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
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No. F.1-2(4)/Admn/2016/ 194

Date: 25-02-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri V. S. Sawant, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2015/104 dated 12-01-2016 and posted at Trade Marks Registry, Chennai. Vide letter dated 13-01-2016 Shri V. S. Sawant conveyed his inability to accept the said offer of promotion at TMR, Chennai. The next official from the panel is Shri D.H. Bane, Upper Division Clerk, Trade Marks Registry, Mumbai.

Hence Shri D.H. Bane is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Chennai.

Shri D.H. Bane, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

Om Prakash Gupta
24/2/16
(Om Prakash Gupta)

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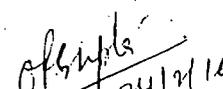
Date: 25-02-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri M. J. Faroz, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2015/103 dated 12-01-2016 and posted at Trade Marks Registry, Kolkata. Vide letter dated 12-02-2016 Shri M. J. Faroz conveyed his inability to accept the said offer of promotion at TMR, Kolkata. The next official from the panel is Shri S.G. Sawant, Upper Division Clerk, Trade Marks Registry, Mumbai.

Hence Shri S.G. Sawant is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Kolkata.

Shri S.G. Sawant, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2016/ 5

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Ms. U.S. Chavan, Assistant Superintendent, Trade Marks Registry, Mumbai is promoted to the post of Office Superintendent on regular basis in the scale of pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/- with effect from the date she assumes the charge of Office Superintendent.

She is posted as Office Superintendent of Trade Marks & GI in Trade Marks Registry, Mumbai.

Ms. U.S. Chavan can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2016/ 6

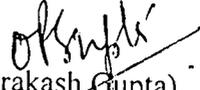
Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Sanjeev Sharma, Assistant Superintendent, Trade Marks Registry, Delhi is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in the scale of pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/- with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Delhi.

Shri Sanjeev Sharma can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2016/ 07

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. A. Khandare, Assistant Superintendent, Trade Marks Registry, Mumbai is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in the scale of pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/- with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Mumbai.

Shri S. A. Khandare can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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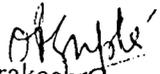
Date: ०१/०५/१६

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. P. Gherde, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in the scale of pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/- with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Mumbai.

Shri S. P. Gherde can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2016/ ०९

Date: ०१/०५/१६

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri V.K. Date, Cashier, Trade Marks Registry, Mumbai is transfer to the post of Assistant Superintendent on regular basis in the scale of pay band of Rs. 5,200 – 20,200 + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Assistant Superintendent.

He is posted as Assistant Superintendent in Trade Marks Registry, Mumbai.

Shri V.K. Date can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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cgoffice-mh@nic.in

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No. F.1-2(4)/Admn/2016/ 10

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Satbir, Cashier, Trade Marks Registry, New Delhi is transfer to the post of Assistant Superintendent on regular basis in the scale of pay band of Rs. 5,200 – 20,200 + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Assistant Superintendent.

He is posted as Assistant Superintendent in Trade Marks Registry, New Delhi.

Shri Satbir can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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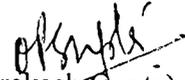
Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri D.T. Jiwanapurkar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in the scale of pay band of Rs. 5,200 – 20,200 + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Assistant Superintendent.

He is posted as Assistant Superintendent in Trade Marks Registry, Mumbai.

Shri D.T. Jiwanapurkar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri D.T. Jiwanapurkar, Upper Division Clerk, Trade Marks Registry, Mumbai
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
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Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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No. F.I-2(4)/Admn/2016/ 12

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri R. Mohan Kumar, Lower Division Clerk, Trade Marks Registry, Chennai is promoted as Upper Division Clerk under Plan on regular basis in the scale of pay band of Rs. 5,200 - 20,200 + Grade Pay of Rs. 2,400/- with effect from the date he assumes the charge of Upper Division Clerk.

He is posted as Upper Division Clerk in Trade Marks Registry, Chennai.

Shri R. Mohan Kumar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2016/14

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Chunnu Kumar, Lower Division Clerk, Trade Marks Registry, ~~KOLKATA~~ is promoted as Upper Division Clerk under plan Pon regular basis in the scale of pay band of Rs. 5,200 - 20,200 + Grade Pay of Rs. 2,400/- with effect from the date he assumes the charge of Upper Division Clerk.

He is posted as Upper Division Clerk in Trade Marks Registry, Kolkata.

Shri Chunnu Kumar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri Chunnu Kumar, Lower Division Clerk, Trade Marks Registry, ~~KOLKATA~~
2. The Head of Office
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No. F.1-2(4)/Admn/2016/ 15

Date: 01/04/16

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri P.S. Sawant, Lower Division Clerk, Trade Marks Registry, Mumbai is promoted as Upper Division Clerk on regular basis in the scale of pay band of Rs. 5,200 - 20,200 + Grade Pay of Rs. 2,400/- with effect from the date he assumes the charge of Upper Division Clerk.

He is posted as Upper Division Clerk in Trade Marks Registry, Mumbai.

Shri P.S. Sawant can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2016/ 196

Date: 06-04-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri C. Manoj Kumar, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2016/436 dated 11-03-2016 and posted at Trade Marks Registry, Chennai. Vide letter dated 21-03-2016 Shri C. Manoj Kumar conveyed his inability to accept the said offer of promotion at TMR, Chennai. The next official from the panel is Shri S. Sridhar, Upper Division Clerk, Trade Marks Registry, Chennai.

Hence Shri S. Sridhar is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Chennai.

Shri S. Sridhar, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2016/ 197.

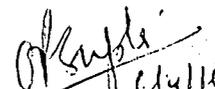
Date: 06-04-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S.P. Gherde, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2016/435 dated 11-03-2016 and posted at Trade Marks Registry, Kolkata. Vide letter dated 29-02-2016 Shri S.P. Gherde conveyed his inability to accept the said offer of promotion at TMR, Kolkata. The next official from the panel is Shri V. B. Chendwankar, Upper Division Clerk, Trade Marks Registry, Mumbai.

Hence Shri V. B. Chendwankar is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Kolkata.

Shri V. B. Chendwankar, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2016/ 197

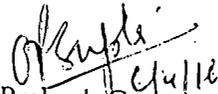
Date: 06-04-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S.P. Gherde, Upper Division Clerk, Trade Marks Registry, Mumbai was promoted as Cashier on regular basis vide Office Order No. F.1-2(4)/Admn/2016/435 dated 11-03-2016 and posted at Trade Marks Registry, Kolkata. Vide letter dated 29-02-2016 Shri S.P. Gherde conveyed his inability to accept the said offer of promotion at TMR, Kolkata. The next official from the panel is Shri V. B. Chendwankar, Upper Division Clerk, Trade Marks Registry, Mumbai.

Hence Shri V. B. Chendwankar is promoted to the post of Cashier on regular basis in the scale of PB-1 (Rs. 5,200 - 20,200) + Grade Pay of Rs. 2,800/- with effect from the date he assumes the charge of Cashier. He is posted as Cashier in Trade Marks Registry, Kolkata.

Shri V. B. Chendwankar, can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

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No. CG/NGE/TMR/PRO-MTS/2016/ 293

Date: 20-04-2016

To
The Head of Office
Trade Marks Registry,
Mumbai.

Sub:- Acceptance of promotion to the post of Cashier at TMR, Kolkata in respect of
Shri V. B. Chendwankar, U.D. Clerk. - regarding.

Sir

With reference to the above subject, I am directed to inform you that the Controller
General of Patents, Designs and Trade Marks has approved the acceptance of promotion to the
post of Cashier at TMR, Kolkata of Shri V. B. Chendwankar, U. D. Clerk.

You are therefore requested to relieve Shri V. B. Chendwankar immediately from his
duties as per rule.

This is for your kind information and necessary action.

Yours faithfully,

(S. K. Pandey)

Deputy Registrar of Trade Marks & GI
O/o. CGPDTM



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No. CG/NGE/TMR/DEPT.-EXAM/2016/ 130

Date: 13-06-2016

CIRCULAR

Shri S. Jayakumar, M.T.S., Trade Marks Registry, Chennai declared to have passed the Departmental Competitive Examination for the selection and promotion to the post of Lower Division Clerk held on 29th April, 2016. Shri S. Jayakumar obtained 56 marks out of 100.

(Signature)
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. CG/F/5/1(6)(b)/2016/178

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(Website): www.ipindia.nic.in

Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri N. K. Verma, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Ahmedabad is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date he assumes the charge of post.

Shri N. K. Verma can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. Lalita Rajaraman, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Chennai is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date she assumes the charge of post.

Smt. Lalita Rajaraman can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Ravinder Kumar, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date he assumes the charge of post.

Shri Ravinder Kumar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
16/6/16
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri Ravinder Kumar, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
4. Personal File
5. Guard File.



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एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,

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No. CG/F/5/1(6)(b)/2016/180

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(Email):

cgpdtm@nic.in

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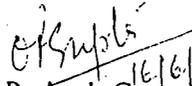
www.ipindia.nic.in

Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. Sahay, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date he assumes the charge of post.

Shri S. Sahay can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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1. Shri S. Sahay, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
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3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri D. T. Kamble, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date he assumes the charge of post.

Shri D. T. Kamble can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri D. T. Kamble, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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No. CG/F/5/1(6)(b)/2016/183

Date: 16-06-2016

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. Kapila K. Makhwana, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Ahmedabad is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis in the scale of pay band of Rs. 9,300 - 34,800 + Grade Pay of Rs. 4,600/- against plan post subject to continuation of these posts with effect from the date she assumes the charge of post.

Smt. Kapila K. Makhwana can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Smt. Kapila K. Makhwana, Assistant Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Ahmedabad.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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No. F.1-2(4)/Admn/2016/252

Date: 25-07-2016

OFFICE ORDER

Shri B. Ramamurthi, was promoted as Upper Division Clerk on regular basis under plan vide Office Order No. F.1-2(4)/Admn/2015/102 dated 26-10-2015 of Trade Marks Registry, Chennai. In view of the vacancy of Non-plan post, Shri B. Ramamurthi is transferred from Plan to Non-plan post with immediate effect.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri B. Ramamurthi, Upper Division Clerk, Trade Marks Registry, Chennai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

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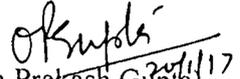
E-mail : cgoffice-mh@nic.in
Website: <http://ipindia.nic.in>

No:CG/TMR/CGPDTM/2016/ 213

Date: 20/01/2017

OFFICE ORDER

On the recommendation of the Review Departmental Promotion Committee, Shri. Kehari Singh, Assistant Examiner of Trade Marks & GI, Trade Marks Registry, Kolkata is promoted and posted at the same station as Examiner of Trade Marks & GI (Group "B" Gazetted) on regular basis at Level - 7 in Pay Band Rs.44900-142400 (Pre-revised Pay Rs. 9,300-34,800 + Grade Pay of Rs. 4,600/-) against plan post subject to continuation of these posts with effect from 16/06/2016 with all consequential benefit notionally.


(Om Prakash Gupta)
20/1/17
Controller General of Patent,
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Copy to:-

1. Shri. Kehari Singh Assistant Examiner of Trade Marks & GI, Trade Marks Registry, Kolkata.
2. The Head of Office, Trade Mark Office, Delhi, Kolkata, Mumbai, Chennai, Ahmedabad.
3. The Account Office Pay & Accounts Office, Patent, Designs & Trade Marks.
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No:CG/TMR/CGPDTM/2017/ 2-18

Date: 24/04/2017

OFFICE ORDER

On the recommendation of departmental promotion committee, Smt. Uma Srinivasan Assistant Examiner of Trade Marks and Geographical Indications, Trade mark registry, Mumbai is promoted and posted at the same station as Examiner of Trade Marks and Geographical Indications (Group 'B' Gazetted) on regular basis at Level-07 in Pay Band Rs.44900-142400 (Pre-revised Pay Rs. 9300-34800 + Grade Pay of Rs. 4,600/-) against plan post subject to continuation of these posts with effect from the date she assume the charge of post.

Smt. Uma Srinivasan can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
Controller General of Patent,
Designs & Trade Marks

Copy to :-

1. Smt. Uma Srinivasan Assistant Examiners of Trade Marks and Geographical Indications, Trade mark registry, Mumbai.
2. Head of Office Trade mark registry, Mumbai/ New Delhi, Kolkata, Chennai, Ahmedabad.
3. The Account Officer, Pay & Account, Patent, Design and Trade Marks, Mumbai-400037.
4. Personal File.
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No. F.1-2(4)/Admn/2017/136

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Sanjay, Multi Tasking Staff, Trade Marks Registry, New Delhi is promoted as Lower Division Clerk on regular basis in a pay of level 2 in pay matrix (pre-revised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 1900/-) with effect from the date he assumes the charge of Lower Division Clerk.

He is posted as Lower Division Clerk in Trade Marks Registry, New Delhi.

Shri Sanjay will be on probation for a period of two years with effect from the date he assumes the charge as Lower Division Clerk and he has to qualify Typewriting Test in English @ 30 W.P.M. within one year on Computer.

Shri Sanjay can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri Sanjay, Multi Tasking Staff, Trade Marks Registry, New Delhi.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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No. F.1-2(4)/Admn/2017/129

Date: 02-05-2017

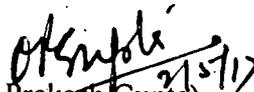
OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. Jayakumar, Multi Tasking Staff, Trade Marks Registry, Chennai is promoted as Lower Division Clerk on regular basis in a pay of level 2 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 1900/-) with effect from the date he assumes the charge of Lower Division Clerk.

He is posted as Lower Division Clerk in Trade Marks Registry, Chennai.

Shri S. Jayakumar will be on probation for a period of two years with effect from the date he assumes the charge as Lower Division Clerk and he has to qualify Typewriting Test in English @ 30 W.P.M. within one year on Computer.

Shri S. Jayakumar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri S. Jayakumar, Multi Tasking Staff, Trade Marks Registry, Chennai.
2. The Head of Office
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No. F.1-2(4)/Admn/2017/128

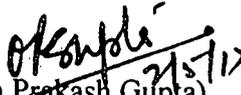
Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri B. Babu, Lower Division Clerk, Geographical Indications Registry, Chennai is promoted as Upper Division Clerk under Plan post on regular basis in a pay of level 4 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2400/-) with effect from the date he assumes the charge of Upper Division Clerk.

He is posted as Upper Division Clerk in Geographical Indications Registry, Chennai.

Shri B. Babu can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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2. The Head of Office
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3. The Head of Office
Geographical Indications Registry, Chennai.
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No. F.1-2(4)/Admn/2017/127

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. S. B. Belwalkar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Cashier on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Cashier.

She is posted as Cashier in Trade Marks Registry, Kolkata.

Smt. S. B. Belwalkar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Smt. S. B. Belwalkar, U.D.C., Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
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No. F.1-2(4)/Admn/2017/126

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. M. S. Manjrekar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Cashier on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Cashier.

She is posted as Cashier in Trade Marks Registry, Delhi.

Smt. M. S. Manjrekar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/125

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. R. R. Wartak, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Cashier on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Cashier.

She is posted as Cashier in Trade Marks Registry, Mumbai.

Smt. R. R. Wartak can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/124

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. R. K. Sheela, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (pre-revised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted as Assistant Superintendent in Trade Marks Registry, Mumbai.

Smt. R. K. Sheela can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/123

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri M.N. Parmar, Upper Division Clerk, Trade Marks Registry, Ahmedabad is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted as Assistant Superintendent in Trade Marks Registry, Ahmedabad.

Shri M.N. Parmar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/122

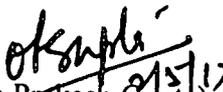
Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri V.B. Chendwankar, Cashier, Trade Marks Registry, Kolkata is transfer to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

Shri V.B. Chendwankar is posted to Trade Marks Registry, Mumbai with immediate effect. He shall join as Assistant Superintendent at the place of posting within joining time. His transfer is in public interest.

Shri V.B. Chendwankar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/12\

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri N. T. Divekar, Assistant Superintendent, Trade Marks Registry, Mumbai is promoted to the post of Office Superintendent under plan on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Office Superintendent.

He is posted as Office Superintendent in Trade Marks Registry, Mumbai.

Shri N. T. Divekar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2017/120

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. S. D. Sawalkar, Assistant Superintendent, Trade Marks Registry, Mumbai is promoted to the post of Office Superintendent under plan on regular basis in a pay of level 6 in pay matrix (pre-revised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date she assumes the charge of Office Superintendent.

She is posted as Office Superintendent in Trade Marks Registry, Mumbai.

Smt. S. D. Sawalkar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/119

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri B. N. Das, Assistant Superintendent, Trade Marks Registry, Kolkata is promoted to the post of Office Superintendent under plan on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Office Superintendent.

He is posted as Office Superintendent in Trade Marks Registry, Kolkata.

Shri B. N. Das can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2017/११ §

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri J.S. Mane, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Mumbai.

Shri J.S. Mane can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2017/117

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Shekhar Chatterjee, Upper Division Clerk, Trade Marks Registry, Kolkata is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Kolkata.

Shri Shekhar Chatterjee can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2017/116

Date: 02-05-2017

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S. Sridhar, Cashier, Trade Marks Registry, Chennai is promoted to the post of Assistant Examiner of Trade Marks & GI on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Assistant Examiner of Trade Marks & GI.

He is posted as Assistant Examiner of Trade Marks & GI in Trade Marks Registry, Chennai.

Shri S. Sridhar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No./CG/F/5/1/2017/134

Date: 27-11-2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri M.M. Wakodikar, Senior Examiner of Trade Marks & GI to the grade of Assistant Registrar of Trade Marks & GI in level 11 in the pay matrix (Rs.67700-208700) on regular basis with effect from the date he assumes charge of the post.

Shri M. M. Wakodikar is posted as Assistant Registrar of Trade Marks & GI at Trade Marks Registry, Chennai.


27/11

(Om Prakash Gupta)

Controller General of Patents,
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To:

- 1) Shri M. M. Wakodikar, Senior Examiner of Trade Marks & GI, TMR, Mumbai.
- 2) The Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmadabad.
- 3) Shri B. S. Nayak, Under Secretary to the Government of India, DIPP, Ministry of Commerce and Industry, Udhyog Bhawan, New Delhi with reference to Ministry's letter no. P-24017/76/2017-IPR-I dated 23-11-2017 for information.
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GOVERNMENT OF INDIA

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Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

No./CG/F/5/1/2017/135

Date: 27-11-2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Jai Prakash, Senior Examiner of Trade Marks & GI to the grade of Assistant Registrar of Trade Marks & GI in level II in the pay matrix (Rs.67700-208700) on regular basis with effect from the date he assumes charge of the post.

Shri Jai Prakash is posted as Assistant Registrar of Trade Marks & GI at Trade Marks Registry, Ahmedabad.

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To:

- 1) Shri Jai Prakash, Senior Examiner of Trade Marks & GI, TMR, Delhi.
- 2) The Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmadabad.
- 3) Shri B. S. Nayak, Under Secretary to the Government of India, DIPP, Ministry of Commerce and Industry, Udhoyog Bhawan, New Delhi with reference to Ministry's letter no. P-24017/76/2017-IPR-I dated 23-11-2017 for information.
- 4) The Pay & Accounts Officer, PAO, PDTM, Mumbai
- 5) Personal file
- 6) Office Order File
- 7) Guard File



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No./CG/F/5/1/2017/ 136

Date: 27-11-2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri C.S. Uchil, Senior Examiner of Trade Marks & GI to the grade of Assistant Registrar of Trade Marks & GI in level 11 in the pay matrix (Rs.67700-208700) on regular basis with effect from the date he assumes charge of the post.

Shri C.S. Uchil is posted as Assistant Registrar of Trade Marks & GI at Trade Marks Registry, Mumbai.


(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

To:

- 1) Shri C.S. Uchil, Senior Examiner of Trade Marks & GI, TMR, Mumbai.
- 2) The Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmadabad.
- 3) Shri B. S. Nayak, Under Secretary to the Government of India, DIPP, Ministry of Commerce and Industry, Udhyog Bhawan, New Delhi with reference to Ministry's letter no. P-24017/76/2017-IPR-I dated-23-11-2017 for information.
- 4) The Pay & Accounts Officer, PAO, PDTM, Mumbai
- 5) Personal file
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No./CG/F/5/1/2017/ 137

Date: 27-11-2017

OFFICE ORDER

On recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri M. Mohammed Habibulla, Senior Examiner of Trade Marks & GI to the grade of Assistant Registrar of Trade Marks & GI in level II in the pay matrix (Rs.67700-208700) on regular basis with effect from the date he assumes charge of the post.

Shri M. Mohammed Habibulla is posted as Assistant Registrar of Trade Marks & GI at Trade Marks Registry, Chennai.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To:

- 1) Shri M. Mohammed Habibulla, Senior Examiner of Trade Marks & GI, TMR, Chennai.
- 2) The Head of Office, Trade Marks Registry, Mumbai, Chennai, Delhi, Kolkata, Ahmadabad.
- 3) Shri B. S. Nayak, Under Secretary to the Government of India, Ministry of Commerce and Industry, Udhog Bhawan, New Delhi with reference to Ministry's letter no. P-24017/76/2017-IPR-I dated 23-11-2017 for information.
- 4) The Pay & Accounts Officer, PAO, PDTM, Mumbai
- 5) Personal file
- 6) Office Order File
- 7) Guard File



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No. CG/NGE/TMR/DEPT.-EXAM/2015/ 118

Date: 14-12-2017

CIRCULAR

Shri Prabhakar M. Poojary, M.T.S., Trade Marks Registry, Mumbai declared to have passed the Departmental Competitive Examination for the selection and promotion to the post of Lower Division Clerk held on 1st November, 2017. Shri Prabhakar M. Poojary obtained 61 marks out of 100.

(Signature)
(Om Prakash Gupta) 14/12/17

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No. CG/NGE/TMR/DEPT.-EXAM/2017/119

Date: 14-12-2017

CIRCULAR

Shri Md. Ale Rasul, Lower Division Clerk, Trade Marks Registry, New Delhi declared to have passed the Departmental Competitive Examination for the selection and promotion to the post of Upper Division Clerk held on 1st November, 2017. Shri Md. Ale Rasul obtained 65 marks out of 100.


(Om Prakash Gupta) 14/12/17

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No. F.1-2(4)/Admn/2018/15

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri S.G. Naik, Assistant Superintendent, Trade Marks Registry, Mumbai is promoted to the post of Office Superintendent on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Office Superintendent.

He is posted as Office Superintendent in Trade Marks Registry, Mumbai.

Shri S.G. Naik can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2018/14

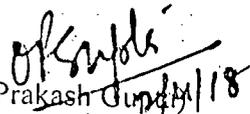
Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. Amita Patra, Assistant Superintendent, Trade Marks Registry, Kolkata is promoted to the post of Office Superintendent on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date she assumes the charge of Office Superintendent.

She is posted as Office Superintendent in Trade Marks Registry, Kolkata.

Smt. Amita Patra can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Guptha)
Controller General of Patents, Designs and Trade Marks

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मुंबई-400 037 Mumbai - 400 037, India.

No. F.1-2(4)/Admn/2018/ 13

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri M. Moorthi, Assistant Superintendent, Trade Marks Registry, Chennai is promoted to the post of Office Superintendent on regular basis in a pay of level 6 in pay matrix (prerevised pay band of Rs. 9,300 – 34,800 + Grade Pay of Rs. 4,200/-) with effect from the date he assumes the charge of Office Superintendent.

He is posted as Office Superintendent in Trade Marks Registry, Chennai.

Shri M. Moorthi can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

Om Prakash Gupta
(Om Prakash Gupta/18)

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1. Shri M. Moorthi, Assistant Superintendent, Trade Marks Registry, Mumbai
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मुंबई-400 037 Mumbai - 400 037, India.

No. F.1-2(4)/Admn/2018/ (2

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. M. S. Manjrekar, Cashier, Trade Marks Registry, Mumbai is transfer to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of-Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted to Trade Marks Registry, Mumbai.

Smt. M. S. Manjrekar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Signature)
(Om Prakash Gupta) 2/4/18

Controller General of Patents, Designs and Trade Marks

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मुंबई-400 037 Mumbai - 400 037, India.

No. F.1-2(4)/Admn/2018/11

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. R. R. Wartak, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted to Trade Marks Registry, Mumbai.

Smt. R. R. Wartak can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

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No. F.I-2(4)/Admin/2018/10

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Smt. S. B. Belwalkar, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date she assumes the charge of Assistant Superintendent.

She is posted to Trade Marks Registry, Kolkata.

Smt. S. B. Belwalkar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
Controller General of Patents, Designs and Trade Marks

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No. F.1-2(4)/Admn/2018/ ७५

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Md. Ale Rasul, Lower Division Clerk, Trade Marks Registry, New Delhi is promoted as Upper Division Clerk on regular basis in a pay of level 4 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2400/-) with effect from the date he assumes the charge of Upper Division Clerk.

He is posted as Upper Division Clerk in Trade Marks Registry, New Delhi.

Shri Md. Ale Rasul can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

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No. F.1-2(4)/Admn/2018/ ०४

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri T. D. Kosambia, Upper Division Clerk, Trade Marks Registry, Mumbai is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry, Chennai.

Shri T. D. Kosambia can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

Om Prakash Gupta
(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri T. D. Kosambia, U.D.C., Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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Office of The Controller General of
Patents, Designs & Trade Marks
बौद्धिक संपदा भवन, Boudhik Sampada Bhavan,
एस एम रोड, एन्टॉप हिल, S. M. Road, Antop Hill,
मुंबई-400 037 Mumbai - 400 037, India.

No. F.1-2(4)/Admn/20187/ ०५

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Prabhakar M. Poojary, Multi Tasking Staff, Trade Marks Registry, Mumbai is promoted as Lower Division Clerk on regular basis in a pay of level 2 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 1900/-) with effect from the date he assumes the charge of Lower Division Clerk.

He is posted as Lower Division Clerk in Trade Marks Registry, Mumbai.

Shri Prabhakar M. Poojary will be on probation for a period of two years with effect from the date he assumes the charge as Lower Division Clerk and he has to qualify Typewriting Test in English @ 30 W.P.M. within one year on Computer.

Shri Prabhakar M. Poojary can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
27/4/18

Controller General of Patents, Designs and Trade Marks

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Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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(Website):

www.ipindia.nic.in

No. F.1-2(4)/Admn/20187/६६

Date: 02-04-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri Jagdish S. Barve, Multi Tasking Staff, Trade Marks Registry, Mumbai is promoted as Lower Division Clerk on regular basis in a pay of level 2 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs. 1900/-) with effect from the date he assumes the charge of Lower Division Clerk.

He is posted as Lower Division Clerk in Trade Marks Registry, Mumbai.

Shri Jagdish S. Barve will be on probation for a period of two years with effect from the date he assumes the charge as Lower Division Clerk and he has to qualify Typewriting Test in English @ 30 W.P.M. within one year on Computer.

Shri Jagdish S. Barve can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.


(Om Prakash Gupta)
27/4/18
Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri Jagdish S. Barve, Multi Tasking Staff, Trade Marks Registry, Mumbai.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai – 400 037.
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cgooffice-mh@nic.in

(Website): www.ipindia.nic.in

No./CG/F/5/1/2018/ 48

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri S. B. Palo, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date he assumes charge of the post.

Shri S. B. Palo is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Mumbai.

Om Prakash Gupta
5/4/18

(Om Prakash Gupta)

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Shri S. B. Palo, Assistant Registrar of Trade Marks & GI, TMR, Ahmadabad.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhog Bhawan, New Delhi with reference to Ministry' Letter No.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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No./CG/F/5/1/2018/ 49

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. P. K. Pandey, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date he assumes charge of the post.

Dr. P. K. Pandey is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Delhi.


(Om Prakash Gupta) 5/4/18

Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Dr. P. K. Pandey, Assistant Registrar of Trade Marks & GI, TMR, Ahmadabad.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhyog Bhawan, New Delhi with reference to Ministry's Letter No.
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No./CG/F/5/1/2018/ 51

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Shakti Dhar Ojha, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date he assumes charge of the post.

Shri Shakti Dhar Ojha is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Mumbai.


(Om Prakash Gupta)
Controller General of Patents,
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Copy to:

1. Shri Shakti Dhar Ojha, Assistant Registrar of Trade Marks & GI, TMR, Mumbai.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhyog Bhawan, New Delhi with reference to Ministry' Letter No.
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No./CG/F/5/1/2018/ 52

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Rema S. Iyengar, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date she assumes charge of the post.

Smt. Rema S. Iyengar is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Kolkata.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Smt. Rema S. Iyengar, Assistant Registrar of Trade Marks & GI, TMR, Kolkata.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhayog Bhawan, New Delhi with reference to Ministry' Letter No.
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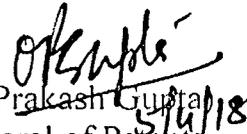
No./CG/F/5/1/2018/ 53

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Dr. Prithpal Kaur, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date she assumes charge of the post.

Dr. Prithpal Kaur is posted as Deputy Registrar of Trade Marks & GI at the Trade Marks Registry, Delhi.


(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

Copy to:

1. Dr. Prithpal Kaur, Assistant Registrar of Trade Marks & GI, TMR, Delhi.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhyog Bhawan, New Delhi with reference to Ministry' Letter No.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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No./CG/F/5/1/2018/ 54

Date: 05.04.2018

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri Chinnaraja G. Naidu, Assistant Registrar of Trade Marks & GI to the grade of Deputy Registrar of Trade Marks & GI (Group 'A' post in Level 12 of the Pay Matrix (Rs. 78800-209200/-) on regular basis with effect from the date he assumes charge of the post.

Shri Chinnaraja G. Naidu is posted as Deputy Registrar of Trade Marks & GI at the Geographical Indications, Chennai,


(Om Prakash Gupta)
Controller General of Patents,
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Copy to:

1. Shri Chinnaraja G. Naidu, Assistant Registrar of Trade Marks & GI, TMR, Ahmadabad.
2. The Head of Office, Trade Marks Registry, Mumbai, Delhi, Kolkata, Chennai and Ahmadabad.
3. Shri B.S. Nayak, Under Secretary to the Govt. of India, DIPP, Ministry of Commerce & Industry, Udhyog Bhawan, New Delhi with reference to Ministry' Letter No.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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No. F.1-2(4)/Admn/2018/124

Date: 18-06-2018

OFFICE ORDER

On the recommendation of Departmental Promotion Committee, Shri R. S. Poddar, Upper Division Clerk, Trade Marks Registry, Kolkata is promoted to the post of Assistant Superintendent on regular basis in a pay of level 5 in pay matrix (prerevised pay band of Rs. 5200 - 20200 + Grade Pay of Rs: 2800/-) with effect from the date he assumes the charge of Assistant Superintendent.

He is posted to Trade Marks Registry, Kolkata.

Shri R. S. Poddar can opt for pay fixation in terms of FR-22(1) (a)(i) pay fixation Rule.

(Om Prakash Gupta)

Controller General of Patents, Designs and Trade Marks

Copy to:-

1. Shri R. S. Poddar, U.D.C., Trade Marks Registry, Kolkata.
2. The Head of Office
Trade Marks Registry, Mumbai / New Delhi / Kolkata / Chennai / Ahmedabad.
3. The Accounts Officer,
Pay & Accounts Office, Patents, Designs and Trade Marks, Mumbai - 400 037.
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संख्या:

No: CG/F/5/1/4/2011/ 80

दिनांक

Dated: 09.08.2011

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri U. L. Barve, Senior Examiner of Trade Marks and Geographical Indications to the grade of Assistant Registrar of Trade Marks and Geographical Indications in the Pay Band PB-3 (Rs. 15,600 - 39,100), Grade Pay Rs. 6,600/- on regular basis with effect from the date he assumes charge of the post. Shri U. L. Barve is posted as Assistant Registrar of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Shri U. L. Barve, Senior Examiner of Trade Marks, Trade Marks Registry, Mumbai.
2. The Heads of Office, Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata & Ahmedabad.
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi, with reference to Ministry letter No. 2/4/2011-JPR-J dated 02.08.2011 - For information.
4. The Pay & Accounts Officer, PAO, PD TM, Mumbai.
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-59

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संख्या:

No: CG/F/5/1/4/2011/ 78

दिनांक

Dated: 09.08.2011

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Ratan Shalya, Senior Examiner of Trade Marks and Geographical Indications to the grade of Assistant Registrar of Trade Marks and Geographical Indications in the Pay Band PB-3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- on regular basis with effect from the date she assumes charge of the post. Smt. Ratan Shalya is posted as Assistant Registrar of Trade Marks and Geographical Indications at Trade Marks Registry, Kolkata.

(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Smt. Ratan Shalya, Senior Examiner of Trade Marks, Trade Marks Registry, Kolkata.
2. The Heads of Office, Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata & Ahmedabad.
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/4/2011-IPR-I dated 02.08.2011 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file.
6. Office Order file.



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संख्या:

No: CG/F/5/1/4/2011/ 79

दिनांक

Dated: 09.08.2011

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Shri S. B. Palo, Senior Examiner of Trade Marks and Geographical Indications to the grade of Assistant Registrar of Trade Marks and Geographical Indications in the Pay Band PB-3 (Rs. 15,600 – 39,100), Grade Pay Rs. 6,600/- on regular basis with effect from the date he assumes charge of the post. Shri S. B. Palo is posted as Assistant Registrar of Trade Marks and Geographical Indications at Trade Marks Registry, Ahmedabad.

(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Shri S. B. Palo, Senior Examiner of Trade Marks, Trade Marks Registry, Ahmedabad.
2. The Heads of Office, Trade Marks Registry, Mumbai, New Delhi, Chennai, Kolkata & Ahmedabad.
3. Smt. Chandni Raina, Director, DIPP, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/4/2011-IPR-I dated 02.08.2011 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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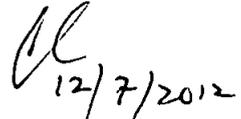
No: CG/F/5/1/5(2)/2012/ 100

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri S. B. Kale, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri S. B. Kale is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

Shri S. B. Kale can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.



(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri S. B. Kale, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
5. Personal file



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No: CG/F/5/1/5(2)/2012/ ११

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri M. Mohammed Habibulla, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri M. Mohammed Habibulla is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, Chennai.

Shri M. Mohammed Habibulla can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri M. Mohammed Habibulla, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Chennai.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/5/1/5(2)/2012/ ९४

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri C. S. Uchil, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri C. S. Uchil is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

Shri C. S. Uchil can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)

Controller General of Patents,
Designs & Trade Marks

To

1. Shri C. S. Uchil, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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No: CG/F/5/1/5(2)/2012/ 97

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri Y. K. Bali, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri Y. K. Bali is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, New Delhi.

Shri Y. K. Bali can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Y. K. Bali, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
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No: CG/F/5/1/5(2)/2012/ १५

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri J. T. Anthony, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri J. T. Anthony is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

Shri J. T. Anthony can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri J. T. Anthony, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
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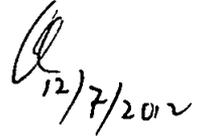
No: CG/F/5/1/5(2)/2012/ १५

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri Jai Prakash, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri Jai Prakash is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, New Delhi.

Shri Jai Prakash can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.



(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri Jai Prakash, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
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No: CG/F/5/1/5(2)/2012/ 93

Date: 12.07.2012

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved officiating promotion of Shri M. M. Wakodikar, Examiner of Trade Marks and Geographical Indications to the grade of Senior Examiner of Trade Marks and Geographical Indications in the Pay Band-3 (Rs. 15,600 – 39,100) + Grade Pay Rs. 5,400/- with effect from the date he assumes charge of the post. Shri M. M. Wakodikar is posted as Senior Examiner of Trade Marks and Geographical Indications at Trade Marks Registry, Mumbai.

Shri M. M. Wakodikar can exercise option of pay fixation in terms of DOPT's Office Memorandum No. 13/2/97-Estt. (Pay.I) dated 12.12.1997.

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

1. Shri M. M. Wakodikar, Examiner of Trade Marks and Geographical Indications, Trade Marks Registry, Mumbai.
2. The Head of Office, Trade Marks Registry Mumbai, Kolkata, New Delhi, Chennai & Ahmedabad
3. Smt. Chandni Raina, Director, Ministry of Commerce & Industry, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi with reference to Ministry letter No. 2/16/2011-IPR-I dated 03.07.2012 – For information.
4. The Pay & Accounts Officer, PAO, PDTM, Mumbai.
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